

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/ 3262 A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the 9th August, 2021.

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. F.C.(B)/337, dtd. 06.08.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 07.08.2021 and 09.08.2021 along with headquarter leave permission from the evening of 06.08.2021 till the morning of 10.08.2021, has been granted. The District and Sessions Judge, Barpeta and in his absence, the in-charge District and Sessions Judge, Barpeta shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

3264

Memo NO.HC.VII-42/96(Pt.)/ 3263 - A, dated 9-8-2021

Copy to :

1. The District and Sessions Judge, Barpeta.
2. The Project Manager, Gauhati High Court.

6/09/21
JT.REGISTRAR (VIGILANCE)

Rdsr